

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) and (b). Out of 32 shopping centres constructed for displaced persons outside rehabilitation colonies in Delhi, proprietary rights are transferable in all the markets except the following:—

1. New Central Market.
2. Kamla Market.
3. Sarojini Market.
4. Raisina Road Shops.
5. Lajpat Rai Market.
6. Pleasure Garden Market.
7. Angoori Bagh Shops.
8. Purdah Bagh Shops.
9. Shops on Qutab Road, M. M. Road and Roshanara Road built on road berms.

Copy of a note explaining the position in regard to these markets, which was circulated to the Members of Parliament in December, 1957 is placed on the Table of the Sabha. The decision is final and the Government have no intention to re-open it. [See Appendix XXVII, Annexure No. 22.]

REHABILITATION MARKETS IN DELHI

•200. SHRI P. N. RAJABHOJ: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government have received any representations from the shopkeepers of the rehabilitation markets in Delhi or from their union for the transfer of rehabilitation markets to the New Delhi Municipal Committee or the Municipal Corporation of Delhi; and

(b) if so, what action Government have taken in the matter?

^tPostponed from the 1st December, 1959.

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA) : (a) No. On the other hand representations have been received against the proposal to transfer these markets to the New Delhi Municipal Committee/Delhi Municipal Corporation.

(b) No decision has yet been taken.

IMPORT OF ANTI-INDIAN LITERATURE IN INDIA *via* KALIMPONG

91. SHRI JAIRAMDAS DAULAT-RAM: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that anti-Indian literature relating to India's attitude about Tibet and Indo-Tibetan border questions, has been secretly imported into and distributed in India *via* Kalimpong and other Centres; and

(b) whether the local agents who have been employed for the distribution of this literature have been traced and dealt with?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) We have *come* across an unsigned cyclostyled leaflet purporting to have been issued by the Chinese People's Anti-Expansionists Committee. This has been received by various individuals and newspapers and political parties in India and seems to have been posted from Kowloon, Hong Kong. We have also seen a pamphlet entitled Indian Imperialism—threat to Asian Unity' which probably emanated from Colombo. This pamphlet does not bear any indication of its authorship, but both were sent through postal channels.

(b) The Government of India have since banned the entry into India of any material which questions the frontier of India.